

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 70/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Oarsman Credit Pvt. Ltd.
V/s.
Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NATASHA SUTARIA	ADV	PETITIONER	Natasha.
2.				

ORDER

Learned Advocate Ms. Natasha Sutaria present for Financial Creditor/ Applicant.
None present for Respondent.

Proof of dispatch and service of application on Respondent filed.

Applicant is directed to issue notice of date of hearing along with copy of this order to the Respondent and shall file proof of service.

List the matter on 11.08.2017 for objection of Respondent, if any and for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.